

**GOVERNMENT OF INDIA**  
**MINISTRY OF HOUSING AND URBAN AFFAIRS**  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 214**  
**TO BE ANSWERED ON FEBRUARY 05, 2024**

**SANCTIONED PROJECTS UNDER AMRUT**

**NO. 214. SHRI V. VIJAYASAI REDDY:**

**Will the Minister of Housing and Urban Affairs be pleased to state:**

- (a) whether 3 projects for water supply, 2 projects for sewage and septage management, 4 projects for development of parks have been sanctioned for Tadepalligudem city in Andhra Pradesh under AMRUT with an estimated cost of ₹71 crore;
- (b) if so, the details thereof;
- (c) whether the projects have been completed and made operational; and
- (d) if not, the reasons for delay and by when they are likely to be completed?

**ANSWER**  
**THE MINISTER OF STATE IN THE**  
**MINISTRY OF HOUSING AND URBAN AFFAIRS**  
**(SHRI KAUSHAL KISHORE)**

(a) to (c): Yes. The details of the projects sanctioned under Atal Mission for Rejuvenation and Urban Transformation (AMRUT) for Tadepalligudem city in Andhra Pradesh are as under:

S.No.	Title	Sector	Project Cost (In ₹ Cr.)	Status
1	Development of 11th ward colony park	Others (Parks)	0.26	Work Completed
2	Development of Krishnudu cheruvu	Others (Parks)	0.11	Work Completed
3	Development of 19th ward & 7th ward colony parks AMRUT 2016-17	Others (Parks)	0.9	Work Completed
4	Providing House Service Connections, Distribution Lines & Reservoirs wherever Source is available	Water Supply	12.28	Work Completed
5	Development of 19th ward & 7th ward colony parks AMRUT 2016-17 - Phase II	Others(Parks)	1.01	Contract Awarded
6	Providing sewerage treatment plant 5 MLD for one sewerage zone of city and septage management for remaining area	Sewerage and Septage Management	16.99	Contract Awarded
7	Providing sewerage treatment plant 5 MLD for one sewerage zone of city and septage management for remaining area - Phase II	Sewerage and Septage Management	9.25	Contract Awarded
8	Water Supply	Water Supply	18.12	Contract Awarded
9	Water Supply scheme - SS tank development	Water Supply	12.32	Contract Awarded
		Total	71.24	

(d): AMRUT empowers States/ Union Territories (UTs) to design, prioritize and implement the projects in respective Urban Local Bodies as per the Mission guidelines. Selection of projects and their implementation is the responsibility of the concerned State Governments. As reported by the State of Andhra Pradesh, the remaining projects under AMRUT were delayed due to delay in land acquisition for major components like Summer Storage Tank and Sewage Treatment Plant and also due to impact of COVID 19. The State Government has informed that the tentative date of completion of the remaining projects is December 2024.

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